NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 43(ND)08 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2016

NAME OF THE COMPANY: M/s. Smt. Madhu Bhaskar V/s. M/s. Ishwar Industries Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATUR
1	Harshla	And the same of th	Respondents	Unite
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1	GARATE	SHASICAR	DIRECTUR	
3	SARWAR RA	12A ARV	Raspondents	Seem love.
4	TAKRIM AH	AN KHAH II	Applicants	Allhan
5.	SHOBHAN IN	U ITHAHAD	Applicand	Smahanti
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ORDER

The matter was heard on 13th May, 2016 and was adjourned for today at 2.00 O'clock. None is present on behalf of the petitioner. Since the erstwhile CLB has now been named as NCLT, it would be expedient to issue court notice to the petitioner through counsel.

1

Or

Contd/-....

Notice be issued to the petitioner by the Respondent dasti.

To come up on 10.08.2016.

(Ina Malhotra)

Sd1-

Member (Judicial)

(R.Varadharajan)

Member (Judicial)